GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION NO – 1154 ANSWERED ON – 08/12/2025

Funds under PM-SHRI Scheme

†1154. Adv. Chandra Shekhar:

Will the Minister of EDUCATION be pleased to state:

- (a) the amount of funds released, withheld or delayed from 1st January, 2023 to November 10, 2025 under the Samagra Shiksha Abhiyan and PM SHRI Yojana in the country State/UT-wise including Uttar Pradesh;
- (b) the number of proposals pending with the Government for school infrastructure or upgradation in Nagina Lok Sabha Parliamentary Constituency of Uttar Pradesh along with the names of the schools;
- (c) whether the Government proposes to allocate a special budget for construction of new buildings classrooms and repair work of dilapidated Government school buildings in all the districts of Uttar Pradesh including Nagina Lok Sabha Parliamentary Constituency to improve infrastructure of Government schools; and
- (d) if so, the time by which it is likely to be implemented and if not, the reasons therefor? **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a) to (d): The amount of funds released under the Samagra Shiksha Abhiyan and PM SHRI scheme in the country State/UT-wise including Uttar Pradesh is attached as **Annexure-I**.

Under Samagra Shiksha and PM SHRI scheme, States/UTs submit proposal based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The release of central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, state contributions and compliance with the scheme norms.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 1154 ANSWERED ON 08.12.2025 ASKED BY ADV. CHANDRA SHEKHAR, HON'BLE MEMBER OF PARLIAMENT REGARDING "FUNDS UNDER PM-SHRI SCHEME"

The State/UT-wise details of the amount of funds released from 1st January, 2023 to November 24, 2025 under the Samagra Shiksha scheme are as follows:

(In crores)

	1	1	T		(In crores)
S.	States/UTs	FY 2022-23 FY 2023-24 FY 2024-25 FY 20			FY 2025-26
No.		Total central	Total central	Total central	Total central
		share released	share released	share released	share released
1	A & N Islands	56.51	55.28	60.52	15.44
2	Andhra Pradesh	1503.59	1289.41	1240.11	698.72
3	Arunachal Pradesh	252.29	475.03	575.85	311.04
4	Assam	2080.86	1810.47	2026.77	1181.49
5	Bihar	3554.59	4241.73	4217.81	2564.90
6	Chandigarh	109.79	116.36	118.58	84.27
7	Chhattisgarh	828.00	776.59	830.66	276.99
8	DNH & DD	64.67	41.30	54.63	39.66
9	Delhi	221.94	146.09	385.39	121.81
10	Goa	29.86	18.75	16.34	16.15
11	Gujarat	1321.25	1132.53	1245.54	524.36
12	Haryana	670.21	578.80	536.44	136.90
13	Himachal Pradesh	551.60	485.97	526.20	177.68
14	Jammu & Kashmir	364.97	865.44	823.49	0.00
15	Jharkhand	1154.52	1104.93	1074.44	269.21
16	Karnataka	861.52	828.09	868.30	517.70
17	Kerala	178.16	141.66	0.00	92.41
18	Ladakh	14.89	52.23	140.00	79.31
19	Lakshadweep	4.33	1.00	3.06	1.70
20	Madhya Pradesh	1939.29	2981.51	3434.71	1460.76
21	Maharashtra	900.00	1001.19	1126.25	323.00
22	Manipur	404.76	257.22	465.59	106.16
23	Meghalaya	375.15	394.18	362.83	144.74
24	Mizoram	142.68	274.14	216.52	43.26
25	Nagaland	281.04	231.25	211.41	112.07
26	Odisha	1836.67	1236.61	1672.39	782.44
27	Puducherry	15.28	12.47	12.46	4.37
28	Punjab	605.05	331.12	678.13	346.59
29	Rajasthan	2138.61	3202.89	3090.65	578.93
30	Sikkim	107.19	132.61	122.74	27.29
31	Tamil Nadu	2107.23	1876.16	0.00	450.60
32	Telangana	1142.51	920.13	988.79	269.05
33	Tripura	286.73	341.33	420.03	142.82
34	Uttar Pradesh	3819.75	4276.45	6264.79	967.36
35	Uttarakhand	704.39	440.57	646.78	125.23
36	West Bengal	1522.04	311.29	0.00	0.00
	Total	32151.94	32382.79	34458.21	12994.38

The State/UT-wise details of the amount of funds released from 1st January, 2023 to November 10, 2025 under the PM SHRI scheme are as follows:

(In crores)

I		(In crores)				
S.		FY 2023-24	FY 2024-25	FY 2025-26		
No.	States/UTs	Total central	Total central	Total central share		
		share released	share released	released		
1	A&N Islands	1.56	2.83	1.33		
2	Andhra Pradesh	106.46	294.12	0.001		
3	Arunachal Pradesh	4.21	33.87	1.19		
4	Assam	57.36	142.36	24.01		
5	Bihar	NA	NA	0.00		
6	Chandigarh	0.63	1.25	0.68		
7	Chhattisgarh	19.74	37.35	3.28		
8	DNH & DD	0.65	1.01	0		
9	Goa	3.25	4.64	0.08		
10	Gujarat	32.94	63.58	7.63		
11	Haryana	25.58	56.1	1.14		
12	Himachal Pradesh	NA	135.35	6.38		
13	Jammu & Kashmir	52.40	99.72	0.01		
14	Jharkhand	NA	38.81	2.72		
15	Karnataka	26.39	62.78	0		
16	Ladakh	4.04	11.91	9.16		
17	Lakshadweep	1.09	0.72	1.42		
18	Madhya Pradesh	44.53	145.33	3.50		
19	Maharashtra	63.40	226.15	4.35		
20	Manipur	17.64	37.83	0		
21	Meghalaya	4.30	20.08	0.01		
22	Mizoram	4.10	4.96	0		
23	Nagaland	0.98	5.44	0		
24	Odisha	NA	130.51	6.16		
25	Puducherry	2.06	3	0.0002		
26	Punjab	NA	94.26	2.66		
27	Rajasthan	24.59	118.69	1.55		
28	Sikkim	10.18	15.11	2.16		
29	Telangana	59.80	342.09	5.29		
30	Tripura	11.80	38.45	0.07		
31	Uttar Pradesh	121.50	246.86	0.02		
32	Uttarakhand	57.42	58.6	2.44		
	Total	758.6	2473.76	87.24		

^{*} NA: The State had not onboarded on the scheme in the aforementioned year.